

High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

ORDER

No.:- 190

Dated:- 24/05/2018

In terms of Rule 15(1) of SRO 53 dated 01.03.2007, sanction is hereby accorded to the grant of one month's leave salary in favour of the following Judicial Officers:-

S.No	Name of the Officer S/Shri
1	Rajesh Sakhri, PDSJ, Baramulla
2	Kishore Kumar, PDSJ, Kulgam.
3	Y.P Bourney, Special Judge Anti Corruption, Srinagar.
4	Sham Lal Lalhal, ADSJ, Jammu
5	Soba Ram Gandhi, PDSJ, Reasi
6	Mehmood Ahmad Chowdhary, 3rd ADSJ, Srinagar.
7	Rupali Ratta, District and Sessions Judge, LRP, High Court, Jammu.
8	Virender Singh Bhou, Registrar Judicial, High Court, Jammu Wing.
9	Vijay Singh Manhas, Sub-Judge/CJM, Reasi.
10	Amit Kumar Gupta, Sub-Judge/Dy.Registrar, J&K Accountability Commission, Jammu
11	O.P Thakur, Sub-Judge/Judge Small Causes Court, Srinagar
12	Naushad Ahmad Khan, Sub-Judge/Special M.M, Rajouri
13	Manjeet Rai, Sub-Judge/Spl. M.M, Passenger Tax, Jammu
14	Ahsan U.P Malik, Sub-Judge/Spl M.M, Pulwama.

[Handwritten Signature]

15	Ms. Mehreen Mushtaq, Munsiff/Additional Spl. M.M, Pantha Chowk, Srinagar.
16	Muzammil Ahmad Wani, Munsiff, D.H Pora, Kulgam.

By order.

Permod Kumar
24/05/18

(Permod Kumar)

Deputy Registrar (Admn)

No.:- 6820-41/GS

Dated:- 24-05-2018

Copy to the:-

1. Registrar Judicial, High Court Wing Jammu.
2. Shri/Ms _____.
3. CPC e-Courts, High Court of J&K for uploading the same on the High Court Website.
4. Chief Accounts Officer, High Court of J&K at Srinagar.
..... for information and necessary action.

Permod Kumar
24/05/18

Deputy Registrar(Admn)